

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 5455
TO BE ANSWERED ON 03RD APRIL, 2025

SUPPORT OF SHGS IN FOOD PROCESSING INDUSTRIES

**5455. SHRI CHAVDA VINOD LAKHAMSHI:
SHRI VISHNU DATT SHARMA:**

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) whether the Government is encouraging Self-Help Groups (SHGs) in villages and urban areas to engage in Food Processing activities;
- (b) if so, the details of the Self-Help Groups supported in the field of Food Processing Industries (FPIs) in the districts of Katni, Panna town of Khajuraho in Khajuraho Parliamentary Constituency and Kachcha Parliamentary Constituency;
- (c) whether the Government is providing any assistance for setting up of food parks, cold chain projects and agro-processing clusters under the Pradhan Mantri Kisan Sampada Yojana (PMKSY);
- (d) if so, the details of the food parks, cold chain projects and agro-processing clusters set up under PMKSY in the said districts of Katni, Panna town of Khajuraho in Khajuraho Parliamentary Constituency and Kachcha Parliamentary Constituency; and
- (e) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a) & (b) : Ministry of Food Processing Industries (MoFPI) is supporting self-help groups (SHGs) engaged in Food Processing activities through its schemes. Under Centrally Sponsored PM Formalisation of Micro Food Processing Enterprises (PMFME) Scheme, Ministry provides grants for Seed Capital up to Rs. 40,000/- per member of SHG. Individual SHG member can avail credit linked grant @35% of the project cost with maximum ceiling of Rs.10 lakh as a single unit of food processing enterprise. SHGs are also eligible for assistance under relevant component schemes of Central Sector Pradhan Mantri Kisan SAMPADA Yojana (PMKSY).

The details of SHGs supported for seed capital under PMFME schemes in Katni, Panna town of Khajuraho in Khajuraho Parliamentary Constituency and Kachchh Parliamentary Constituency is placed at **Annexure-I**.

(c) to (e) : MoFPI incentivizes setting up of Mega Food Parks (MFP) and Agro Processing Clusters (APC) and Integrated Cold Chain and Value Addition Infrastructure (Cold Chain) through credit linked financial assistance (capital subsidy) in the form of grants-in-aid under relevant component schemes of Central Sector Umbrella scheme "Pradhan Mantri Kisan SAMPADA Yojana", where Food Processing units are eligible for subsidy @ 35% of eligible project cost in general areas and @50% of eligible project cost for Scheduled Caste/ Schedule Tribe promoters, Farmer Producer Organizations (FPOs) and SHGs subject to maximum of Rs. 10.00 crore per project. These schemes are not region or state specific but demand driven. The projects are selected for assistance on the basis of Expression of Interest (EoI) issued from time to time. The details of approved MFP, APC and Cold Chain projects located in Katni, Panna town of Khajuraho in Khajuraho Parliamentary Constituency and Kachchh Parliamentary Constituency are placed at **Annexure-II**.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. †5455 FOR ANSWER ON 03RD APRIL, 2025 REGARDING “SUPPORT OF SHGs IN FOOD PROCESSING INDUSTRIES”

Number of Self Help Groups (SHG) supported for Seed Capital under PMFME schemes in Katni, Panna town of Khajuraho in Khajuraho Parliamentary Constituency and Kachchh Parliamentary Constituency

S.No.	District	Number of Self Help Groups (SHG) supported for Seed Capital	
		SHG Members approved	SHG Amount Sanctioned (Rs. in Crores)
Khajuraho Parliamentary Constituency			
1	Katni	96	0.20
2	Panna	2643	8.95
Kachchh Parliamentary Constituency			
3	Kachchh	355	1.35
4	Morbi	165	0.51

ANNEXURE REFERRED TO IN REPLY TO PART (c) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. †5455 FOR ANSWER ON 03RD APRIL, 2025 REGARDING “SUPPORT OF SHGs IN FOOD PROCESSING INDUSTRIES”

Details of approved MFP, APC and Cold Chain projects located in Katni, Panna town of Khajuraho in Khajuraho Parliamentary Constituency and Kachchh Parliamentary Constituency under component scheme of PMKSY since inception

Sr. No	Project Name	District	Date of Approval	Project Cost (Rs in Cr.)	Approved Grant-in-aid (Rs in Cr.)
Component Scheme--Integrated Cold Chain and Value Addition Infrastructure Scheme					
1	M/s Funwave Foods LLP	Morbi	23.11.2020	30.90	9.80
2	M/S Bizz Corporation	Morbi	31.03.2021	43.20	10.00
Component Scheme--Infrastructure for Agro-Processing Clusters Scheme					
3	M/s Patel Retail Pvt. Ltd.	Kachchh	07.02.2019	13.7	4.36
